



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL
PRADESH]

N O T I C E

**It is for information of all concerned that on
07.02.2025 (Friday):-**

- 1. For listing of urgent matters, if any, pertaining to the Civil Bench-I, mention may be made before the Single Bench of Hon'ble Mrs. Justice Marli Vankung.**
- 2. For listing of urgent matters, if any, relating to Bail matters (where punishment is less than or equal to 7 years and where punishment is more than 7 years), mention may be made before the Single Bench of Hon'ble Mrs. Justice S.P. Khaund.**

BY ORDER

Dated, Guwahati, the 06th February, 2025.